

### **OBSERVATION BY THE CHAIR**

MR. CHAIRMAN: Hon. Members, the Committee, after deep and thoughtful consideration, finds Shri Raghav Chadha, hon. Member, guilty for both the charges. Charge 1: That he intentionally and deliberately presented misleading facts to the media, misinterpreted proceedings of the Council resulting in affront to the authority of the Chairman, Rajya Sabha, and engaged in outrageous defiance of the resolutions of the House and directives of the hon. Chairman, Rajya Sabha. And, Charge 2: For including the names of Members in proposed Select Committee without their consent in blatant transgression of Rule 72 of Rules of Procedure and Conduct of Business in the Council of States, Rajya Sabha.

As regards the sentence, the Committee finds the suspension suffered by him since 11<sup>th</sup> August, 2023 from the House thus far as sufficient sentence that will meet the ends of justice.

The Committee stands committed to upholding the sanctity of parliamentary proceedings and safeguarding the integrity of the institution. The Committee expresses hope that Shri Raghav Chadha, Member, will reflect and introspect. The Committee expects Shri Raghav Chadha to uphold the expected standards of conduct and decorum befitting a Member of Parliament.

Now, the hon. Member, Shri G.V.L. Narasimha Rao, to move a motion in the matter.

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### **TERMINATION OF SUSPENSION OF MEMBER**

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Hon. Chairman, Sir, I move the following motion under Proviso to Rule 256(2) of the Rules of Procedure and Conduct of Business in the Council of States, Rajya Sabha:

"That this House resolves that Shri Raghav Chadha, Member, be held guilty of breach of privileges and the suspension suffered by him so far be taken as sufficient punishment and the House may consider discontinuance of suspension of Shri Raghav Chadha, Member, from the service of the Council from this day."

*The question was put and the motion was adopted.*

MR. CHAIRMAN: Shri Raghav Chadha may attend the proceedings of the House.

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